

SCHEDULE II FORM D**PROOF OF CLAIM BY FINANCIAL CREDITORS***(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)*

Date :07/10/2022

To

The Liquidator

Sathya. V

No. 3C , GreanPeace orion

No.2 P.T. Rajan Salai, K.K. Nagar,

Chennai -600078

Regn No.: (IBBI/IPA-001/IP-P02609/2021-22/14028)

From

Findeal Investments Private Limited

Flat No. 1201 Bliss-B

Unicorn's Global Arena ,

Tivari Village ,Naigaon (East)

Thane, Maharashtra 401208

Subject: Submission of proof of claim in respect of the liquidation of Dhananjaya Management Services Private Limited under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Findeala Investments Private Limited hereby submits this proof of claim in respect of the liquidation of Dhananjaya Money Management Services Private Limited. The details for the same are set out below:

1.	NAME OF FINANCIAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	Findeal Investments Private Limited (U67120MH1995PTC088263)
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	Flat No. 1201 Bliss-B ,Unicorn's Global Arena , Tivari Village ,Naigaon (East),Thane, Maharashtra 401208
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	PRINCIPAL : 9,40,000/- INTEREST : TOTAL CLAIM : 9,40,0000/-
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	As Per Statement of Account
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	NA
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	As Per Statement of Account
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NA

8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	NA
8A.	WHETHER SECURITY INTEREST RELINQUISHED	NO
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NA
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	AXIS BANK LIMITED A/c No. 914020007690804 IFSC :UITB0002662
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	ACCOUNT LEDGER

Signature of financial creditor or person authorised to act on his behalf
(please enclose the authority if this is being submitted on behalf a financial creditor)

Name in BLOCK LETTERS –Mr Manoj Gupta

Position with or in relation to creditor – Director

Address of person signing : 502 Chocolate Regency, 146/1 Bhaktawar Ram Nagar Sector-F ,Near Child CareHospital , Indore (M.P.) 452018

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

AFFIDAVIT

I, Manoj Gupta Director of Findeal Investments Private Limited, currently residing at 502 Chocolate Regency, 146/1 Bhaktawar Ram Nagar Sector-F, Near Child Care Hospital, Indore (M.P.) 452018 do solemnly affirm and state as follows:

1. The Dhananjaya Money Management Services Private Limited the corporate debtor was, at the liquidation commencement date, that is, the 27 day of JAN 2021 and still is, justly and truly indebted to me in the sum of Rs.9,40,000/-
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
-Statement of Accounts
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following: (NIL)

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the financial creditor which may be set-off against the claim.]

Solemnly, affirmed at Mumbai on 07TH day of OCTOBER 2022

Before me,

Notary / Oath Commissioner.

For FINDEAL INVESTMENTS PVT. LTD.



Director/ Authorised Signatory

Deponent's signature.

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para to of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at Mumbai on this 7th day of October 2022.

For FINDEAL INVESTMENTS PVT. LTD.



Director/ Authorised Signatory

Deponent's signature.

Findeal Investments Pvt Ltd

Flat No. 1201, Bliss- B, Unicorn?s Global Arena,
Tivari Village, Naigaon (East)
Thane

Dhananjaya Money Management Pvt Ltd

Ledger Account

Ground Floor, 22/10, Veera Raghavan Street
Nanganallur, Chennai

1-Apr-2018 to 12-Sep-2018

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Date	Particulars	Vch Type	Vch No.	Debit	Credit
1-4-2018	Cr Opening Balance			22,40,000.00	
30-8-2018	Dr Axis Bank Ltd.-914020007690804	Receipt	3		13,00,000.00
	Dr Closing Balance			22,40,000.00	9,40,000.00
				22,40,000.00	22,40,000.00

For FINDEAL INVESTMENTS PVT. LTD.
MVJ
Director / Authorised Signatory

Findeal Investments Pvt. Ltd.
MVJ
Director / Authorised Signatory

